

production during the corresponding month last year; and

(c) how far the estimated production during 1985-86 sugar season is likely to exceed that in the last season and what specific steps have been taken to increase sugar production this year?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO). (a) & (b) Yes, Sir. The sugar production during the months of October and November, 1985 as compared to the corresponding months during 1984-85 season was as under:—

(in lakh tonnes)

Month	1985-86	1984-85
October	0.44	0.19
November	5.89	4.38

(c) The sugar production during the current 1985-86 season is estimated at about 65 lakh tonnes as against 61.43 lakh tonnes achieved in 1984-85 season. To increase the sugar production during the current 1985-86 season, the Government have taken specific steps such as (i) increase in the statutory minimum cane price from Rs. 14.00 to Rs. 16.50 per quintal linked to 8.5% recovery for 1985-86 season and the fixation of ex-factory levy prices based on revised Statutory Minimum Price of sugarcane; (ii) advance announcement of statutory minimum cane price of Rs. 17.00 per quintal linked to 8.5% recovery for the season 1986-87; (iii) rebate in Excise Duty for excess production during October and November, 1985; (iv) incentives to the new sugar factories/expansion projects by way of higher free-sale quota and concessional rate of excise duty; (v) continuance of an extra levy price of Rs.26/-per quintal during 1985-86 season for weak units having capacity below 1250 TCD installed prior to 1.10.1955, etc.

Consumption of Edible Oils

4045. SHRI MURLIDHAR MANE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether any assessment has been made in regard to the consumption of edible oils by the end of Seventh Plan; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI R.P. SINGH DEO): (a) Yes, Sir.

(b) Having regard to the production projection of oil seeds of the Ministry of Agriculture by the end of this 7th Five Year Plan, the Sub-group on Edible oils constituted in the Department of Civil Supplies has made an assessment about the per capita consumption of edible oils. According to the Sub-group, the consumption of edible oils by the end of the 7th Plan is estimated to be about 7.5 Kg. per head per annum.

Space for Bank in 4-Storeyed Commercial Complex at Sheikh Sarai Phase-II, New Delhi

4046. SHRI MUKUL WASNIK: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 3863 on 22 April, 1985 regarding space for bank in 4-storeyed commercial complex at Sheikh Sarai Phase-II and state:

(a) the present position about opening of a bank in the four-storeyed Commercial Complex at Sheikh Sarai Phase-II New Delhi;

(b) if the space for a bank is still unoccupied, what steps have been taken by the Delhi Development Authority to protect against the loss of rental revenue arising out of non-utilisation of the space built for the purpose at a considerable cost; and

(c) the steps taken to mitigate the difficulties being faced by the residents of the area due to non-functioning of a bank in a space specifically built for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The office flat No. 1 measuring 96-21 Sq.m. is earmarked for bank in the local shopping centre in Shiekh Sarai, Phase-II and has not been allotted to any bank as no bank to whom licence has been issued by R.B.I to open a branch, has approached DDA for the allotment of the flat.

(b) & (c) Steps are being taken to allot this space by inviting applications through advertisement from banks having licence from RBI to run the branch in this area.

[*Translation*]

Increase of capacity of Ranchi Station of AIR

4047. SHRI SHIV PRASAD SAHU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there was a proposal to increase the capacity of Ranchi station of All India Radio from 10 Megawatt to 100 Megawatt and this work was expected to be completed by the month of August 1985; and

(b) the reasons for which this work could not be completed so far and the time by which it is likely to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) & (b) The 6th Five Year Plan scheme was to upgrade the power of AIR transmitter at Ranchi from 10 KW to 100 KW MW. The installation of the transmitter has been completed. It has not yet been commissioned due to non-availability of power supply connection from Bihar State Electricity Board for the high power TV. The transmitter is, however, targetted to be commissioned during 1985-86.

1. Sri B.K. Malhotra
Commissioner (Housing)
2. Sh. P.Krishnan,
Chief Engineer (QC)
3. Shri S.M. Aggarwal
Chief Engineer (WZ)
4. Shri S.A. Ali
U.D.C. (Finance Wing)
5. Shri K.D. Madan
U.D.C. (Finance Wing)
6. Sh. M.L. Budhiraja
U.D.C./Actt.,
(Fin. Wing)

[*English*]

Deputation of Officers to DDA

4048. DR. G.S. RAJHANS: Will the the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of officers from the Central Government and State Services who have come on deputation to Delhi Development Authority during each of the last three years;

(b) the number of officers who have come on deputation more than once and the period for which they remained on deputation;

(c) the rules of deputation for such cases;

(d) whether repeated deputations of these officers are in accordance with the rules and guidelines; and

(e) if not, action Government purpose to take in such cases ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) 327 (136 during 1983, 106 during 1984 and 85 during 1985.

(b) Six, as detailed below:-

- (i) Feb., 1968 to July 73.
- (ii) Jan., 77 to Oct., 80
- (iii) 8-12-83 to date.
 - (i) July 72 to April 77
 - (ii) 25-6-85 to date.
- (i) April, 77 to Feb., 79
- (ii) June, 83 to date.
 - (i) 12-1-70 to 28.9.75
 - (ii) 1.6.77 to date
 His case for permanent absorption is under consideration with V.C.)
 - (i) 9.7.68 to Feb., 1973
 - (ii) 5.7.79 to 3.1.85
- (i) Feb., 1969 to Nov., 1971
- (ii) 16.2.81 to 25.2.85